

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Tuesday, 3rd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE THE CHIEF JUSTICE (ACTING) HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 2** 

#### [DIVISION BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019,(RELATING TO DIVISION BENCH - I) ALONG WITH THE FOLLOWING MATTERS]

JI . 14	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		JUDGEMENT			
4	Mat.App./33/2017 CAVT. NO. 284/2017 [AT 10:30 A.M.]	SMTI ARUNIMA BORA <b>Versus</b> SHRI PRADYUNNAJIT BORA		MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MRA KUNDU FOR CAVEATOR MR.J TAMULI
		<u>HEARING</u>			
5	WA/272/2018 CAVT. NO.0970/2018 FIXED	BIKASH SARMA <b>Versus</b> SMT DHARITRI KALITA AND 3 ORS		MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. K P PATHAK	GA, ASSAM MR. R M DEKA MR. D J DAS SC, FINANCE FOR CAVEATOR
=== === EAVE	======================================		====	-=========	
=== === EAVE		=====			
	NOTE OF ADVOCATES FOR 03/0	====== 09/2019 	 	31-12-2019	
  )		=====			
  )	MR. J P SHARMA	====== 09/2019   17-06-2019	To	31-12-2019	
) ) )	MR. J P SHARMA	29/2019 	To To	31-12-2019 11-09-2019	
) ) ) )	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY	2===== 09/2019  17-06-2019 01-07-2019 01-07-2019	To To To	31-12-2019 11-09-2019 11-09-2019	
) ) ) ) )	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA	2===== 09/2019 	To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019	
) ) ) ) )	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY	17-06-2019 01-07-2019 01-07-2019 01-07-2019 10-07-2019 07-08-2019	To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019	
) () () () () () ()	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY	2===== 09/2019 	To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019	
) () () () () () () ()	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI		To To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019	
===== ================================	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI MR. R K MALAKAR	17-06-2019 09/2019 17-06-2019 01-07-2019 01-07-2019 10-07-2019 07-08-2019 21-08-2019 26-08-2019 03-09-2019	To     To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019 13-09-2019	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE N. KOTISWAR SINGH COURT NO: 3

#### [CIVIL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
36	WP(C)/725/2017 FIXED	AMARENDRA NATH  Versus  THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	SC, SECONDARY EDUCATION SC, FINANCE
37	WP(C)/5775/2017 FIXED	SUMITRA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D K SARMAH MS.A TALUKDAR MR.H BORAH	MR. B GOGOI (R5) MR P NAYAK (R5) SC, EDUCATION
38	WP(C)/1579/2019 B/O	BALINDRA KUMAR BARUAH  Versus  THE STATE OF ASSAM AND 6 ORS.	MR A ALI MR. S K BORAH MR. Y ALI	SC, AG SC, FINANCE DEPTT. SC, PENSION
		<u>ORDERS</u>		
39	WP(C)/4653/2013 B/O	SMT. BASANTI CHOUDHURY  Versus  THE STATE OF ASSAM AND 4 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY	MS. K D SARMAH(GA,ASSAM) MS. N PHUKAN(SC, EDU,)
40	<b>WITH</b> WP(C)/5576/2015	SMT. BASANTI CHOUDHURY  Versus  THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOWDHURY	MS. N PHUKAN (SC, EDU) SC, SECO. EDU (R1-4)
41	I.A.(Civil)/2466/2019 FIXED in WP(C)/1886/2019 WITH	SMT. SULEKHA SINGHA  Versus  N. AMARJIT SINGHA AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	SC, HIGHER EDU MS A AHMED MR. JUNM LASKAR
	WP(C)/1886/2019	N. AMARJIT SINGHA  Versus  THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, HIGHER EDU MR. S P CHOUDHURY (RE MR B KAUSHIK MR. A S DHILLON (R6)
42	WP(C)/5467/2019 CAVT. NO.0762/2019 FIXED	TARAKESWAR CHOUDHURY AND 3 ORS.  Versus  THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B D GOSWAMI MS. P BORAH MR. S BARTHAKUR	SC, HIGHER EDU MR. M RAHMAN FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/2649/2019 <b>in</b> WP(C)/5467/2019	JNANADABHIRAM BAROOAH LAW COLLEGE <b>Versus</b> TARAKESWAR CHOUDHURY AND 7 ORS.	MR. P KALITA	SC, HIGHER EDU MR. B D GOSWAMI MR D DAS MR. S BORTHAKUR MS. P BORAH
	<b>WITH</b> I.A.(Civil)/2791/2019 <b>in</b> WP(C)/5467/2019	DIP GOSWAMI <b>Versus</b> TARAKESWAR CHOUDHURY AND 7 ORS.	MR. K N CHOUDHURY MS H DEKA	MR. B D GOSWAMI MR. S BORTHAKUR
43	<b>WITH</b> WP(C)/6087/2019	DINESH CHANDRA BARMAN  Versus  THE STATE OF ASSAM AND 5 ORS.	MR. B D GOSWAMI MS H DEKA	SC, HIGHER EDU MR. M RAHMAN SC, G U FOR CAVEATOR
==== ==== LEAVE -	NOTE OF ADVOCATES FOR 03			
==== ==== LEAVE -  1)	NOTE OF ADVOCATES FOR 03		31-12-2019	
-		/09/2019 	31-12-2019 11-09-2019	
-  1)	NOTE OF ADVOCATES FOR 03			
1) 2)	MR. J P SHARMA	17-06-2019 To 01-07-2019 To	11-09-2019	
1) 2) 3)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY	/09/2019 	11-09-2019 11-09-2019	
1) 2) 3) 4)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA	17-06-2019 To 01-07-2019 To 10-07-2019 To	11-09-2019 11-09-2019 20-09-2019	
1) 2) 3) 4) 5)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY	17-06-2019 To 01-07-2019 To 01-07-2019 To 10-07-2019 To 07-08-2019 To	11-09-2019 11-09-2019 20-09-2019 07-11-2019	
1) 2) 3) 4) 5)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY	17-06-2019 To 01-07-2019 To 10-07-2019 To 10-07-2019 To 21-08-2019 To	11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019	
1) 2) 3) 4) 5) 6)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI	17-06-2019 To 01-07-2019 To 10-07-2019 To 10-07-2019 To 21-08-2019 To 26-08-2019 To	11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019	

03-09-2019

To 04-10-2019

11)

MR. A K BHATTACHARYYA



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE UJJAL BHUYAN COURT NO: 4

[CIVIL BENCH - III

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		DELIVERY OF ORI	<u>DER</u>		
9	WP(C)/6956/2017	THE PURBANCHAL EDUCATION WEI SOCIETY PEWS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	LFARE	MR.A DHAR MS.C DAS MRK K DAS	GA, ASSAM MR. B K DAS MR. R SARKAR
		ORDERS			
10	I.A.(Civil)/2569/2019	UNION OF INDIA AND 5 ORS			MR. U K NAIR
10	FIXED	Versus			MS. N SHYAMAL
	in WP(C)/4075/2019	ARUP JYOTI KARMAKAR			MR. M P SARMA
	WITH				
	WP(C)/4075/2019	ARUP JYOTI KARMAKAR		MS. P BHATTACHARYA	ASSTT.S.G.I.
		<b>Versus</b> UNION OF INDIA AND 5 ORS.		MR. U K NAIR MR. M P SARMA	
				MS. N SHYAMAL	
	WITH				
	I.A.(Civil)/2438/2019	ARUP JYOTI KARMAKAR		MS. P BHATTACHARYA	ASSTT.S.G.I.
	in WP(C)/4075/2019	<b>Versus</b> UNION OF INDIA AND 5 ORS.		MR. U K NAIR	
====		=======================================	====	.========	:========
	-===========				
LEAVE	NOTE OF ADVOCATES FOR 03/0	9/2019			
1)	MR. J P SHARMA	17-06-2019	То	31-12-2019	
2)	MD. H BHUYAN	01-07-2019	То	11-09-2019	
3)	MS J H CHOUDHURY	01-07-2019	То	11-09-2019	
4)	MR A GOENKA	10-07-2019	То	20-09-2019	
5)	MS D D ROY	07-08-2019	То	07-11-2019	
6)	MS. S CHAKRAVARTY	21-08-2019	То	09-09-2019	
7)	MR. R J BORDOLOI	26-08-2019	То	06-09-2019	
8)	MR. R K MALAKAR	03-09-2019	То	13-09-2019	
9)	MS R S SADIAL	05-09-2019	То	17-09-2019	
10)	MR. M L PANDIA	05-09-2019	То	17-09-2019	
11)	MR. A K BHATTACHARYYA	03-09-2019	То	04-10-2019	



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[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

**COURT NO: 5** 

#### **[SPECIAL DIVISION BENCH**

THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL), CRIMINAL APPEAL & DEATH REFERENCE MATTERS]

Sr.No. Case Number		Main Parties		Petitioner Advocate	Respondent Advocate
		<u>HEARING</u>			
12	CRL.A(J)/96/2017 FIXED, BY SLIP	SMT. PADMABATI MARDI @ PADMAM <b>Versus</b> THE STATE OF ASSAM	IOTI	MR.B NATH AMICUS CURIAE	PP, ASSAM
====		=====			
LEAVE -	NOTE OF ADVOCATES FOR 03/0	09/2019			
1)	MR. J P SHARMA	17-06-2019	Го	31-12-2019	
2)	MD. H BHUYAN	01-07-2019	Го	11-09-2019	
3)	MS J H CHOUDHURY	01-07-2019	Го	11-09-2019	
4)	MR A GOENKA	10-07-2019	Го	20-09-2019	
5)	MS D D ROY	07-08-2019	Го	07-11-2019	
6)	MS. S CHAKRAVARTY	21-08-2019	Го	09-09-2019	
7)	MR. R J BORDOLOI	26-08-2019	Го	06-09-2019	
8)	MR. R K MALAKAR	03-09-2019	Го	13-09-2019	
9)	MS R S SADIAL	05-09-2019	Го	17-09-2019	
10)	MR. M L PANDIA	05-09-2019	Го	17-09-2019	
11)	MR. A K BHATTACHARYYA	03-09-2019	Го	04-10-2019	



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[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE MANOJIT BHUYAN HONOURABLE MR. JUSTICE KALYAN RAI SURANA

**COURT NO: 6** 

[DIVISION BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019,(RELATING TO DIVISION BENCH - II) ALONG WITH THE FOLLOWING MATTERS]

31.NC	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		ORDERS			
29	I.A.(Civil)/2490/2019 FIXED	SURAJ ALI <b>Versus</b>		MR. M U MAHMUD	ASSTT.S.G.I. SC, F.T
	in WP(C)/7330/2017	THE UNION OF INDIA and 3 ORS.			30,
	WITH				
	WP(C)/7330/2017	SURAJ ALI <b>Versus</b>		MR. M U MAHMUD MR.A R SIKDAR	GA, ASSAMR2-4 ASSTT.S.G.I.(R1)
		THE UNION OF INDIA and 3 ORS.		MS.S PARVEEN MR.N AHMED MR.A ALI MR S ISLAM MS F N ZAMAN MS C. KALITA	, , , , , , , , , , , , , , , , , , , ,
==== ==== EAVE	NOTE OF ADVOCATES FOR 03/		===:	MS. R AHMED	
  1)	NOTE OF ADVOCATES FOR 03/	09/2019   17-06-2019	 To	MS. R AHMED ====================================	
  L) 2)	MR. J P SHARMA MD. H BHUYAN	09/2019 	То	MS. R AHMED  ===================================	
  L) 2)	NOTE OF ADVOCATES FOR 03/	09/2019   17-06-2019		MS. R AHMED ====================================	
L) 2) 3)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY	09/2019 	To To	MS. R AHMED  31-12-2019  11-09-2019  11-09-2019	
 1) 2) 3) 4)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA	09/2019 	To To To	MS. R AHMED  31-12-2019 11-09-2019 20-09-2019	
 1) 2) 3) 4) 5)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY	09/2019 17-06-2019 01-07-2019 01-07-2019 10-07-2019 07-08-2019	To To To To	MS. R AHMED  31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019	
 1) 2) 3) 4) 5) 6)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY	09/2019 	To To To To	MS. R AHMED  31-12-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019	
 1) 2) 3) 4) 5) 6)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI	09/2019	To To To To To To	MS. R AHMED  31-12-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019	
==== ===== .EAVE 1 1) 2) 3) 4) 5) 6) 7) 8) 9)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI MR. R K MALAKAR	09/2019  17-06-2019  01-07-2019  10-07-2019  10-07-2019  21-08-2019  26-08-2019  03-09-2019	To To To To To To To To To	MS. R AHMED  31-12-2019 11-09-2019 11-09-2019 07-11-2019 09-09-2019 06-09-2019 13-09-2019	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE SUMAN SHYAM

**COURT NO: 8** 

[CIVIL BENCH - IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, (RELATING TO CIVIL BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
22	WP(C)/6405/2019 CAVT. NO.0887/2019 B/O	M/S. KARABI ENTERPRISE  Versus  THE STATE OF ASSAM AND 9 ORS	MR. D P BORAH MR B PAUL	MS A CHETRI SC, AGRI. DEPARTMENT FOR CAVEATOR
23	WP(C)/6492/2019 B/O	SANJOG BAISHYA AND ANR.  Versus  THE STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	GA, ASSAM
		ORDER (STAY VACATIN	IG)	
24	I.A.(Civil)/2891/2019 CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST in WP(C)/4770/2018	ASSAM STATE AGRICULURAL MARKETING BOARD, AND 3 ORS Versus M/S. KUBER ROLLER FLOUR MILLS	MR. S SAIKIA	MR. N HAWELIA
25	I.A.(Civil)/2892/2019 CONNECTED WITH ITEM NO. 9 IN THE DAILY CAUSE LIST <b>in</b> WP(C)/4727/2018	ASSAM STATE AGRICULTURAL MARKETING BOARD, AND 3 ORS Versus EASTERN ROLLER FLOUR MILLS	MR. S SAIKIA	MR. N HAWELIA
		ORDER (IMPLEADMENT OF	PARTY)	
26	I.A.(Civil)/2902/2019 [CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST], B/O in WP(C)/1984/2019	CHATRADHAR DAS AND 2 ORS  Versus  THE STATE OF ASSAM AND 2 ORS	MR. S SAIKIA MR. N J GOGOI	SC, SEC. EDU.
27	I.A.(Civil)/2922/2019 CONNECTED WITH ITEM NO. 14 IN THE DAILY CAUSE LIST <b>in</b> WP(C)/2955/2019	SUNIL INDUSTRIES LTD  Versus  M/S. ASSAM TAILORING AND ANR.	MR D K MISHRA MR. U J SAIKIA	MR. K N CHOUDHURY MR. T DEORI
		ADMISSION		
28	WP(C)/3249/2019 P/H, FIXED	BIRENDRA KUMAR DEORAH  Versus  ASSAM ELECTRICITY GRID  CORPORATION LTD. AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	GA, ASSAM SC, AEGCL

	WITH				
29	WP(C)/3468/2019	BASANTA KALITA		MR. J I BORBHUIYA	SC, AEGCL
		<b>Versus</b> ASSAM ELECTRICITY GRID		MS F BEGUM MR. L MOHAN	
		CORPORATION LTD. AND 2 ORS.		MR. L MOTAN	
30	WP(C)/5643/2019	GURUPAD PAUL		MR. S NEOG	SC, PNRD
30	CAVT. NO.0785/2019	Versus		MS. S G BARUAH	MR. B RAHMAN
	CAVT. 785/2019(D/O), FIXED	THE STATE OF ASSAM AND 5 ORS	5.	MR. B BORGOHAIN	MR. A ROY FOR CAVEATOR
		<u>ORDERS</u>			
31	Cont.Cas(C)/575/2018	PREM KANTA BORUAH AND 4 ORS	S.	MR. D BORAH	MR. D MOZUMDER (R1,
	FIXED	Versus DEBA PRASAD MISHRA AND 2 OR	c	MR. R DOWARAH	R2, R3) MR. P BORAH (R1, R2, R3)
		DEBA FRASAD MISTIRA AND 2 OR	.5		MS P CHOUDHURY (R1, R2,
					R3)
===:			====	=========	
====	- NOTE OF ADVOCATES FOR 03/0/				
LEAVI	E NOTE OF ADVOCATES FOR 03/09	9/2019			
1)	MR. J P SHARMA	17-06-2019	То	31-12-2019	
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019	
3)	MS J H CHOUDHURY	01-07-2019	То	11-09-2019	
4)	MR A GOENKA	10-07-2019	To	20-09-2019	
5)	MS D D ROY	07-08-2019	То	07-11-2019	
6)	MS. S CHAKRAVARTY	21-08-2019	То	09-09-2019	
7)	MR. R J BORDOLOI	26-08-2019	То	06-09-2019	
8)	MR. R K MALAKAR	03-09-2019	То	13-09-2019	
٥,	THE REPORT OF	03 03 2013		13 33 2013	

05-09-2019

05-09-2019

03-09-2019

To

То

То

17-09-2019

17-09-2019

04-10-2019

9)

10)

11)

MS R S SADIAL

MR. M L PANDIA

MR. A K BHATTACHARYYA



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday, 3rd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN COURT NO: 9

#### [CRIMINAL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING MATTERS.]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSION	 <u>I</u>		
10	Crl.Pet./113/2016 (PART-HEARD), FIXED	MD. MUSLIM ALI and 3 ORS.  Versus  THE STATE OF ASSAM AND ANR		MR.D DAS MR.R ALI MS.J CHETIA MR.M R CHOUDHURY	MR.G N SAHEWALLA(R-2 MR.P BORA(R-2) MS.R JAIN(R-2) MR.P DEKA(R-2) PP, ASSAM
		<u>HEARING</u>			
11	Crl.A./121/2012 WITH LCR 11 FILES & P.B. 1 NO., FIXED	MADHAB BORTHAKUR  Versus  THE STATE CBI		MR.K AGARWAL MS.M DEY	PP, C.B.I.
	<b>WITH</b> Crl.M.C./254/2013	MADHAB BORTHAKUR		MR.K AGARWAL	MR.A C BURAGOHAIN
	in Crl.A./121/2012	Versus TH STATE C.B.I.		MR.M DEY	SC, CBI
		TH STATE C.B.I. ==================================	-===		·
		TH STATE C.B.I. ==================================			·
EAVE		TH STATE C.B.I. ==================================	 To		•
EAVE  1)	E NOTE OF ADVOCATES FOR 03/09	TH STATE C.B.I. ==================================			•
EAVE  1) 2)	E NOTE OF ADVOCATES FOR 03/09,	TH STATE C.B.I. ==================================	 To	31-12-2019	•
EAVE  1) 2)	MR. J P SHARMA	TH STATE C.B.I. ==================================	То То	31-12-2019 11-09-2019	•
EAVE	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY	TH STATE C.B.I. ==================================	To To To	31-12-2019 11-09-2019 11-09-2019	·
EAVE	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA	TH STATE C.B.I.  =================================	To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019	·
.EAVE  1) 2) 3) 4) 5)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY	TH STATE C.B.I.  ====== /2019  17-06-2019  01-07-2019  10-07-2019  10-07-2019  07-08-2019	To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019	·
.EAVE 1) 2) 3) 4) 5) 6)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY	TH STATE C.B.I.  ====== /2019  17-06-2019  01-07-2019  01-07-2019  10-07-2019  07-08-2019  21-08-2019	To To To To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019	·
	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI	TH STATE C.B.I.  =================================	To To To To To To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019	·
1) 2) 3) 4) 5) 6) 7)	MR. J P SHARMA MD. H BHUYAN MS J H CHOUDHURY MR A GOENKA MS D D ROY MS. S CHAKRAVARTY MR. R J BORDOLOI MR. R K MALAKAR	TH STATE C.B.I.  =================================	To	31-12-2019 11-09-2019 11-09-2019 20-09-2019 07-11-2019 09-09-2019 06-09-2019 13-09-2019	•



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

**COURT NO: 11** 

#### [CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ORDERS			
22	FAO/37/2017 WITH LCR, FIXED	SMT ANJALI BHATTACHARJEE and 2 ( <b>Versus</b> MD MONAF UDDIN BARBHUIYA and !		MS. B CHOUDHURY MR. S D PURAKAYATHA MR. U CHOUDHURY	MR.I A TALUKDAR(R-1) MS.M MALLIK (R-1)
		ORS			
	WITH I.A.(Civil)/2134/2017 in FAO/37/2017	SMT ANJALI BHATTACHARJEE and 2 ( Versus  MD MONAF UDDIN BARBHUIYA and 5 ORS		MS. B CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY	
		HEARING			
23	Arb.A./23/2015 CAVT. NO. CAVT 571/2014 WITH LCR, FIXED	M/S. ADHARSHILLA and ANR. <b>Versus</b> ARUN CH. CHOUDHURY and ANR.		MR.H K DEKA MR.H NATH MR.B D DEKA	MR.N C DAS(Sr.Adv. R- 1&2) MR. N C DAS MR.A DAS R- 1and2 MS.M DEVI (R- 1&2) MR. A DAS MR. M BORAH FOR CAVEATOR
====	E NOTE OF ADVOCATES FOR 03/0		===		
1)	MR. J P SHARMA		Го	31-12-2019	
2)	MD. H BHUYAN		Го	11-09-2019	
3)	MS J H CHOUDHURY	*- ** -*-*	Го	11-09-2019	
4)	MR A GOENKA		Го	20-09-2019	
5)	MS D D ROY		Го	07-11-2019	
6)	MS. S CHAKRAVARTY		Го	09-09-2019	
7)	MR. R J BORDOLOI		Γο -	06-09-2019	
8)	MR. R K MALAKAR	*** ** = * = *	Го	13-09-2019	
9)	MS R S SADIAL	** ** -*	Го	17-09-2019	
10)	MR. M L PANDIA	** ** -*	Го	17-09-2019	
11)	MR. A K BHATTACHARYYA	03-09-2019	Го	04-10-2019	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 15** 

#### [CRIMINAL BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG WITH THE FOLLOWING MATTERS.]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
24	Crl.Pet./987/2019 FIXED	SARFARAJ AHMED (CHANDI) AND Versus THE STATE OF ASSAM	ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	PP, ASSAM
25	Crl.Pet./1004/2019 B/O	BIJOY BEHARA AND ANR.  Versus  THE STATE OF ASSAM AND ANR.		MR. P SHARMAH MR. T BAIDYA	PP, ASSAM
		BAIL HEARIN	<u>IG</u>		
26	AB/2412/2019 B/O	JYOTISHMAN BORA AND 3 ORS.  Versus  THE STATE OF ASSAM		MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
		ORDERS			
27	Crl.Rev.P./320/2019 FIXED	MAJIRAN NESSA  Versus  STATE OF ASSAM AND ANR.		MR. A AHMED	PP, ASSAM
		HEARING			
28	Crl.Pet./778/2017 WITH LCR 1 (SCANNED) FILE, B/O	THE STATE OF ASSAM and ANR.		MR.N ISLAM MRK BHUYAN	PP, ASSAM
	NOTE OF ADVOCATES FOR 03/09/2		====		=======================================
 _)	 MR. J P SHARMA	17-06-2019	То	31-12-2019	
)	MD. H BHUYAN	01-07-2019	То	11-09-2019	
)	MS J H CHOUDHURY	01-07-2019	То	11-09-2019	
.)	MR A GOENKA	10-07-2019	То	20-09-2019	
)	MS D D ROY	07-08-2019	То	07-11-2019	
5)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019	
,					

8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday, 3rd September 2019]

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

**COURT NO: 16** 

#### [CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
93	Bail Appln./2588/2019	MD. NAZIMUDDIN AHMED  Versus  THE STATE OF ASSAM	MS M DAS	PP, ASSAM
94	Bail Appln./2589/2019	SAMIM AHMED  Versus  THE STATE OF ASSAM	MR. R PHUKAN MD R ISLAM	PP, ASSAM
95	Bail Appln./2590/2019	NUR MAHAMMAD ALI @ BHOLA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
96	Bail Appln./2591/2019	ROSHAN SAHANI  Versus  THE STATE OF ASSAM	MR A RASHID MR. S I BORA	PP, ASSAM
97	Bail Appln./2592/2019	HAFIZUR RAHMAN @ MD. HAFIZUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
98	Bail Appln./2593/2019	SEIKH FARID ALI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
99	Bail Appln./2594/2019	IBRAHIM RAYMOND AND ANR.  Versus  THE STATE OF ASSAM	MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
100	Bail Appln./2595/2019	JFIAR ZAMAL @ RAFIAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MD B ZAMAN MS. M DEKA	PP, ASSAM
101	Bail Appln./2596/2019	MD. HALIM HUSSAIN  Versus  THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
102	Bail Appln./2597/2019	SMTI PARIBHAN NESHA  Versus  THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
103	Bail Appln./2598/2019	JULIAS SANGMA @ JULIYAJ MARAK @ JALES <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR B ISLAM	PP, ASSAM
104	Bail Appln./2599/2019	MD. SHAHANUR ISLAM  Versus  THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
		<u>MOTION</u>		

105	AB/2891/2019	PRANJAL KUMAR BHORALEE AND 2 ORS	S. MR S M T CHISTIE	PP, ASSAM
	,	Versus		,
	A.D. (2000 (2010)	THE STATE OF ASSAM AND ANR.		PD 400444
106	AB/2892/2019	PANKAJ BHUYAN AND ANR. <b>Versus</b>	MR. P KATAKI MRS R BEGUM	PP, ASSAM
		THE STATE OF ASSAM	MRS. M D BORUAH MR D KALITA	
107	AB/2893/2019	BIPIN CHANDRA DAS	MR. T BHARALI	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM		
108	AB/2894/2019	ABDUL RAHMAN AND 6 ORS.	MR. M KHAN	PP, ASSAM
		Versus	MR. J RAHMAN	·
100	AD /2005 /2010	THE STATE OF ASSAM	KAKALI DEVI	DD ACCAM
109	AB/2895/2019	HIBJUR RAHMAN <b>Versus</b>	MR H R A CHOUDHURY MR. I A HAZARIKA	PP, ASSAM
		THE STATE OF ASSAM	MR. A M AHMED	
			MR. A AHMED MR. I U CHOWDHURY	
110	AB/2896/2019	IBRAHIM ALI AND 2 ORS.	MR. S M MOLLAH	PP, ASSAM
		Versus	MR. D N AMIN	·
111	AD/2007/2010	THE STATE OF ASSAM	MD 7 ALAM	DD ACCAM
111	AB/2897/2019	BINANDA CHANDRA DAS <b>Versus</b>	MR Z ALAM MR. N D SARMA	PP, ASSAM
		THE STATE OF ASSAM	MR E U AHMED	
110	AD/2000/2010	DDANIAL KUMAD DUODALEE AND 2 ODG	MS. S NAZNEEN	DD ACCAM
112	AB/2898/2019	PRANJAL KUMAR BHORALEE AND 2 ORS <b>Versus</b>	S. MR S M I CHISTIE	PP, ASSAM
		THE STATE OF ASSAM AND ANR.		
113	AB/2899/2019	SHARBHANU NESSA AND 2 ORS.	MR A A KHAN	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM	MR. B HUSSAIN MR. H KABIR	
114	AB/2900/2019	MD. ABDUL HANNAN	MR. N HASAN	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	
		THE STATE OF ASSAM	MR. A HASAN	
			MR. I K BURAGOHAIN	
115	AB/2901/2019	MD. SHEIKH ABDULLAH AND ANR.	MR J C BORAH	PP, ASSAM
		<b>Versus</b> THE STATE OF ASSAM		
		BAIL HEARING		
116	AB/2275/2019	ARIF UDDIN @ MD. ARIF UDDIN AND 11	MR F K R AHMED	MR J H SAIKIA
	FIXED	ORS. <b>Versus</b>		PP, ASSAM
		THE STATE OF ASSAM		
117	WITH Pail Apple /2/106/2010	AUM LIDDIN & MD. AUM LIDDIN	MD E K D AUMED	DD ACCAM
117	Bail Appln./2496/2019	AJIM UDDIN @ MD. AJIM UDDIN <b>Versus</b>	MR F K R AHMED	PP, ASSAM
		THE STATE OF ASSAM		
====	=======================================		===========	=======================================
	NOTE OF ADVOCATES FOR 03			
-				
1)	MR. J P SHARMA	17-06-2019 To	31-12-2019	
2)	MD. H BHUYAN	01-07-2019 To	11-09-2019	
3)	MS J H CHOUDHURY	01-07-2019 To	11-09-2019	
4) 5)	MR A GOENKA MS D D ROY	10-07-2019 To 07-08-2019 To	20-09-2019 07-11-2019	
5) 6)	MS. S CHAKRAVARTY	21-08-2019 To	09-09-2019	
7)	MR. R J BORDOLOI	26-08-2019 To	06-09-2019	
8)	MR. R K MALAKAR	03-09-2019 To	13-09-2019	
9)	MS R S SADIAL	05-09-2019 To	17-09-2019	
10)	MR. M L PANDIA	05-09-2019 To	17-09-2019	

11)



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST (I)**

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## [ For Tuesday, 3rd September 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

**COURT NO: 16** 

#### [CRIMINAL BENCH - III]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate			
	MOTION (BA)						
118	Bail Appln./2046/2019 WITH STATUS REPORT	MD. ASTUL HOQUE  Versus  THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM			
119	Bail Appln./2600/2019	MD. SAHIL HOQUE @ SAHENSHA  Versus  THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM			
120	Bail Appln./2601/2019	ABDUL SAMAD <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM M J ABEDIN	PP, ASSAM			
121	Bail Appln./2602/2019	JUWEL KHAN <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM			
122	Bail Appln./2603/2019	DHARMENDRA HIRA  Versus  THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM			
123	Bail Appln./2604/2019	KITAB ALI  Versus  THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	PP, ASSAM			
124	Bail Appln./2605/2019	PRANJAL PRAN BAILUNG @ RAJA BAILUNG <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MR. A GOHAIN	PP, ASSAM			
125	Bail Appln./2606/2019	RANJANA DAS RABHA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	PP, ASSAM			
126	Bail Appln./2607/2019	NIZOM ISLARY @ NIJWM ISLARY @ NIJWM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM			